Title: The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries laid a statement regarding status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Agriculture on Demands for Grants (2009-10) pertaining to the Ministry of Food Processing Industries .

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): Madam, I beg to lay the statement on the Table of the House:

The 5th Report of the Standing Committee on Agriculture was presented to the Parliament on 03.03.2010. The Report relates to examination of Demands for Grants of the Ministry of Food Processing Industries for the year 2009-10.

There were 21 recommendations/observations made by the Committee in the said 5th Report where action is called for on the part of the Government. These recommendations pertain to promotion of food processing industries by way of development of Food Processing Sector, Budgetary Planning, Budgetary Allocation, Excessive Q-4 and March spending, Annual Plan 2009-10, Mid-Term Appraisal, Scheme for Infrastructure Development for Food Parks, Modernization of Abattoirs, Cold Chain, Value Addition and Preservation Infrastructure, Technology Upgradation for Food Processing Industries. National Institute of Food Technology Enterpreneurship and Management (NIFTEM), Food Processing Policy, Strengthening Organizational Setup, Vision 2015, Manpower intensive nature of FPI sector and issue of pending Utilization Certificates.

Present status of implementation of various recommendations made by the Committee and reported to the Committee is indicated in the Annexure to my statement and the same is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents given in the Annexure. I would request that this may be considered as having been read.